

MEGHALAYA LEGISLATIVE ASSEMBLY

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RE-ASSEMBLED BUDGET SESSION

LIST OF BUSINESS

THURSDAY, JUNE 10, 2010.

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PRIVATE MEMBERS' BUSINESS

1. QUESTIONS.
2. Shri James K. Sangma, MLA to call the attention of the Minister in-charge Political Rule 54(1) of the Rules of Procedure and Conduct of Business to the news published in "Meghalaya Times(English)" dated 17.5.2010 under the caption "NCP is responsible for Langpih incident : Mukul".
3. Shri Bindo M. Langong, Deputy Chief Minister in-charge Sports & Youth Affairs to lay a statement relating to a call attention notice by Shri Conrad K. Sangma, MLA under the caption "Boxing potential untapped in Meghalaya".
4. Minister in-charge to lay a statement relating to a call attention notice by Shri Manas Chaudhuri, MLA under the caption "School bears Langpih brunt".
- *5. Resolutions.
- *6. Motions.

**Shillong:
The 9th June, 2010.**

**W. M. Rymbai,
Secretary,
Meghalaya Legislative Assembly.**